

1	2	3	4	5	6
10.	Nand-I	UG	60.24	14.07	Umrer, Maharashtra
11.	Waghoda	UG	47.00	10.00	Kamtee/Silewara, Maharashtra
12.	Navinkunada Expansion	OC	80.00	48.00	Wardha Valley, Maharashtra
13.	New Majri Deep	OC	160.00	50.00	-do-
14.	Tawa	UG	98.70	40.00	Pathakhera, MP
15.	Chattarpur-III	UG	54.24	18.10	-do-
16.	Urdhen	OC	125.22	108.72	Pench/Kanhan, MP
17.	Dhankasa	UG	60.00	35.00	-do-
18.	Jamuniya	UG	50.00	10.00	-do-
19.	Mandla-South	UG	70.00	5.00	-do-
20.	Tesgora-B	UG	35.00	10.00	-do-
21.	Kumberkhani	UG	52.35	22.55	Wardha Valley, Maharashtra
22.	Gauri Deep	OC	100.00	47.00	-do-
23.	Junakunda	OC	94.59	55.63	-do-
24.	Chinchala	UG	40.29	11.37	-do-
25.	Nakoda Extension	UG	60.00	10.50	-do-
26.	Bina	OC	80.00	47.00	Kamtee/Silewara, Maharashtra
Grand Total			1901.08	971.59	

Development of Tourism of Coastal Areas

2725. SHRI ASHOK NAMDEORAO MOHOL :
SHRI RANJIB BISWAL :
SHRI VITHAL TUPE : .

Will the Minister of TOURISM be pleased to state :

(a) the details of projects sanctioned by the Government for the development of tourism infrastructure on the coastal areas of the country, State-wise and dates of their sanction;

(b) the amount spent in coastal States of this purpose during each of the last three years, State-wise;

(c) whether the Government have received any proposal from the Government of Maharashtra for the development of coasts to attract the tourists; and

(d) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA):
(a) and (b) A Statement indicating the projects sanctioned by the Ministry of Tourism, Government of India for the development of tourism on the coastal areas is attached.

(c) and (d) The Ministry of Tourism sanctioned Expansion of Tourist Resort at Ganpatipule received from

the Government of Maharashtra. Government of Maharashtra has also identified Sindhu Durg Distt. in the coastal areas as a special tourism areas for the development of tourism.

Statement

Development of Tourism infrastructure on coastal areas during the last three years

Sl. No.	Project/Scheme	Amount Sanctioned (Rs. in lakhs)
1	2	3
Goa - 1995-96		
1.	Beach Resort at Miramar	42.00
2.	Beach Resort at Calangute	36.00
3.	Tourist Complex at Margao	38.44
4.	Public Conveniences : Candolim, Vagator, Benaulim, Dabolim near Mayem Lake, Ramnathi	20.00
5.	High Mast Illumination System at important tourist centres-Junction of Candolim and Benaulim Beaches	18.00

1	2	3
6.	Purchase of beach Cleaners - 2 Nos.	9.30
7.	Purchase of Water Sports equipment (for Sakulim Dame site)	
8.	Food and Cultural Festival	5.00
9.	Carnival Festival 96	5.00
10.	Shigmo Festival 96	3.45
11.	Assistance for production of Publicity material	3.86
1996-97		
1.	Construction of Restaurant at Old Goa	19.07
2.	High Mast Illumination Vasco & Margoa	11.39
3.	Catamaran	60.60
4.	Carnival Festival	1.00
5.	Shigmo Festival	2.00
6.	Sea Food & Cultural Festival	0.50
1997-98		
1.	Public conveniences at important Places in Goa i.e.	
	Mapusa	9.77
	Margao	9.77
	Vasco	9.77
	Bicholim	9.77
	Ponda	9.77
	Anjuna Beach	9.77
2.	Tourist Reception and Facilitation centre at Canacona	25.00
3.	Tourist Reception and Facilitation centre at Margao	25.00
4.	Signage for walking Tours	10.00
5.	Refurbishment of Khorjuven Fort and Environs at Aldova in Bardez Teluxa, Goa	20.00
6.	International Sea Food Festival (renamed Goa Food and cultural festival)	2.00
7.	Carnival	2.00
8.	Shigmo	2.00

1	2	3
Gujarat		
1996-97		
1.	Tourist reception Centre at Porbandar	12.18
Karnataka		
1995-96		
1.	Public conveniences at Ullal in Mangalore	4.41
Kerala		
1995-96		
1.	Yatri Niwas at Kumily	35.00
2.	Wayside amenities at Angamali	18.90
3.	Wayside amenities at Kumaragam	20.82
4.	Purchase of 2 nos. caravan for Cochin and Thiruvananthapuram	42.90
5.	Wayside amenities at Nilampur (Mallepuram distt.)	20.82
6.	Purchase of 1 caravan for Kozhikode	21.00
1997-98		
1.	Upgradation of Nallikette Heritage building (under equity Scheme)	39.00
2.	Tourist complex Kumara Kom	40.00
3.	Yatri Niwas Nelliampathy Palakkad	40.00
4.	Wayside amenities at Karunagapally, Kolkar	30.00
5.	Waterside amenities Thanneramukkom	35.00
6.	Nehru centenary Pavillion at Alpuhza	35.00
7.	Purchase of Rice Boat	48.00
8.	Floodlighting of Sectt. Building at Thiruvananthapuram	5.00
Maharashtra		
1996-97		
1.	Kokani House at : (a) Harihreshwar, dist. Raigad (b) Ganapatipule, Dist. Ratnagiri	6.00 6.00

1	2	3
2.	Tourist Complex at Kunkeshwar	45.32
3.	Tourist Complex-cum-crafts centre at Village Punguli	45.56
4.	Construction of Tourist Complex at Pinguli Dist. Sindhudurg	45.56
1997-98		
1.	Expansion of Tourist Resort at Ganpatipule	35.00
Orissa		
1995-96		
1.	Tourist Lodge at Badarama	36.41
2.	Floating restaurant at Barkul	42.89
3.	Beach Cleaning Equipment, Puri	9.30
1996-97		
1.	Wayside amenities centre Satpara	25.00
2.	Upgradation of forest lodge, Dangamal	8.86
3.	Wayside amenities at Ramachandi	8.86
1997-98		
1.	Tourist Reception Centre at Balasore	40.00
2.	Public convenience at Kali Jal Island	13.76
3.	Public convenience at Gopal Pur on sea	13.12
4.	Beach festival	5.00
5.	Konark Dance Festival	5.00
Tamil Nadu		
1995-96		
1.	Upgradation of cosmopolitan Golf course at Chennai	35.00
2.	Assistance for Mahabalipuram dance festival 96	4.66
1996-97		
1.	Integrated development of Poompuhar Tourist complex	30.00
2.	View tower at Kanyakumari	30.00
3.	Dance Festival at Mamallapuram	1.00
1997-98		
1.	Tourist complex Chennai	45.00

1	2	3
2.	Floodlighting of Fort St. George Chennai	5.74
3.	Dance festival at Mamallapuram	2.00
Andhra Pradesh		
1995-96		
1.	Vishakha Utsav' 96	4.46
1996-97		
1.	Vishakha Utsav	0.25
1997-98		
1.	Vishakha Utsav	1.00
Andaman & Nicobar Island		
1995-96		
1.	Yatri Niwas at Karamatang	35.00
2.	Floodlighting of Cellular Jail	10.00
1996-97		
1.	Island Tourism Festival	2.00
1997-98		
1.	SEL at Cellular Jail	60.00
Dadar & Nagar Haveli		
1996-97		
1.	Health Resort at Kauncha	47.44
2.	Yatri Niwas, Silvassa	37.42
1997-98		
1.	Illumination of Vanganga Island Dadra	5.20
Daman & Diu		
1995-96		
1.	Tourist cottages at Kachigam, Daman	18.17
2.	Tourist cottages at Kevdi, Diu	26.04
3.	Assistance for publicity material	4.00
1996-97		
1.	Development of Kadaiya Tank, Daman	15.00
1997-98		
1.	F.R.P. Cottages at Malala Mines Daman and Diu	20.00

1	2	3
2.	Tourist Reception Centre-cum-police assistance booth at 3 beaches at Daman and Diu	11.00
3.	Tourist cottages at Daman Ganga Garden Kachigam, Daman	18.17
4.	Tourist Reception Centre at Daman & Diu Port	11.00
Lakshadweep		
1995-96		
1.	Water sports equipment	24.65
1996-97		
1.	Tourist complex at Minicoy	45.88
2.	Upgradation of Tourist Huts at Kadmat	30.75
3.	Water sports equipment	47.18
1997-98		
1.	Glass Boats	5.00
Pondicherry		
1995-96		
1.	Tourist facilities and public conveniences at Thirunallar	15.00
2.	Floodlighting of heritage monument	2.56
3.	Floodlighting of herigate building De-Velli.	8.56
4.	Assistance for Yoga festival	2.00
1996-97		
1.	Yatri Niwas at Thirunallar	25.00
2.	Floodlighting Bharati Park	1.65
3.	Water sports equipment	6.99
4.	Fete de Pondichery/Yoga festival	2.00

[Translation]

Closure of Textiles Mills

2726. SHRI JAYSINHJI CHAUHAN : Will the Minister of TEXTILES be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned 'Badi Tadaad Main Kapda Million Ke Band Hone Ki Ashanka' appearing in the 'Rashtriya Sahara' dated May 22, 1998;

(b) if so, the reaction of the Government thereto; and

(c) the remedial measures taken/proposed to be taken by the Government in this regard?'

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) Yes, Sir. It is clarified that no cotton/man-made fibre textile mills was permanently closed under I.D. Act as on 30.4.98. However, 51 cotton/man-made fibre textile mills were reported to be closed under liquidation and 172 cotton/man-made fibre textile mills were reported closed temporarily mainly due to financial difficulties, labour problems, disconnection of power supply, etc.

(b) and (c) The Government has set up the Board for Industrial and Financial Reconstruction (BIFR) to inquire into the working of sick industrial companies and to prepare and sanction, as appropriate, schemes for revival of such mills.

[English]

Import of Coal

2727. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of COAL be pleased to state :

(a) whether the Government are considering to import coal from Japan;

(b) if so, whether any trade delegation from Japan visited the country recently in this regard;

(c) if so, the details of discussions held with Japan delegation; and

(d) the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Government do not propose to import coal to meet the needs of any consumer. Under the present Import Policy, coal can be freely imported by the consumers themselves considering their needs and exercising their own commercial judgement.

(b) Ministry of Commerce has informed that they have no information regarding the visit of any trade delegation from Japan.

(c) and (d) Do not arise.

[Translation]

Sale of 'C' and 'D' Grade Coal

2728. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) whether the Government had issued instructions during April 1996 that 'C' and 'D' grade coal of ECL, BCCL and CCL should be sold to power sector only;

(b) if so, the reasons therefor;